

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	R. Prithvisay	Counsel for Respondent 1 & 2	Rm. Th
2)	E. SELVARAJ	for Petitioner Hing	Thang

ORDER

Counsel for the petitioner present. Counsel for Respondent No.3 present and filed a joint memo stating that they have agreed to appoint a senior counsel Mr.C.H.Arvind Pandian to act as a mediator in this matter. Memo is taken on record. For hearing further submissions time is enlarged at request. Put up on 23.01.2018.

- sd -  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

- sd -  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)